

Office of the District Judge, Murshidabad

(English Office)

Berhampore, Murshidabad

CORRIGENDUM

No....189

Dated Berhampore, the 1st April, 2021

In partial modification of **Tender Notice No(s) 01, 02, 03 and 04 all dated 25.03.2021** published from this end, the address of Website of Murshidabad Judgeship may please be read as **districts.ecourts.gov.in/murshidabad** instead of www.ecourts.gov.in/murshidabad.

The other contents of the Tender Notices remain unchanged.

Inform all concerned.

Sd/-I. Adhikari

Chairman, District Recruitment Committee

-cum-

District & Sessions Judge, Murshidabad

Memo No. 1292(20)/R11-A(1),

Dated Berhampore, the 1st April, 2021

Copy forwarded for information and publication (in the Notice Board) to:-

1. The District Magistrate, Murshidabad.
2. The superintendent of Police, Murshidabad.
- 3-6 The Judge – in – Charge, Nezarat Department, Civil Courts, Berhampore/Kandi/Lalbagh/Jangipur.
7. The Sabhadhipati, Murshidabad Zila Parishad.
8. The C.M.O.H, Murshidabad.
9. The Chairman Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD (civil) divn – I & II.
15. The Executive Engineer, PWD(Electrical), Murshidabad Divn.
16. The Station Master, Berhampore, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical College & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court Notice Board.
- ✓ 20. The System Officer with the direction to upload the Notice in the Website of Murshidabad Judgeship.

[Signature]

Chairman, District Recruitment Committee

-cum-

District & Sessions Judge, Murshidabad